

(f) The realisation of the value of the assets of the New Citizen Bank of India and the other amounts due to it has not been very easy and is expected to take some more time.

Cultivation of Tobacco

2009. **Shri Karjee:** Will the Minister of Finance be pleased to state:

(a) the amount of tobacco duty collected from each State during 1960-61; and

(b) the amount of tobacco duty collected from each district of West Bengal during above period?

The Minister of Finance (Shri Morarji Desai): (a) and (b). Statements showing the available information are laid on the Table of the House. [See Appendix II, annexure No. 68].

Koyna Hydro-Electric Project

2010. { **Shri D. C. Sharma:**
Shri Rameshwar Tantia:
Shri Bagri:

Will the Minister of Finance be pleased to state:

(a) whether the International Development Association has given a loan for the second stage of the Koyna Hydro-Electric Project in Maharashtra;

(b) if so, the amount of loan and details of the second stage of its development programme; and

(c) the terms of the loan and how it is proposed to be utilised and repaid?

The Minister of Finance (Shri Morarji Desai): (a) Yes, Sir.

(b) The credit is for \$17.5 million (Rs. 8.33 crores). The second stage of this Project provides for increasing the height of the dam, addition of 340 MW of generating capacity in two power stations, and the extension of transmission system. Full details are given in the credit agreement copies of which will be placed in the Parliament Library as soon as they are received from Washington.

(c) The credit is for a period of 50 years, including a grace period of 10 years. No interest is payable on the credit but a service charge of $\frac{3}{4}$ per cent. per annum is payable to International Development Association for its administrative expenses. The credit will be drawn and repaid by the Government of India, who will separately give necessary financial assistance to Maharashtra Government on the usual terms of Central assistance to State Governments.

12 hrs.

OBITUARY REFERENCE

Mr. Speaker: I have to inform the House of the sad demise of Dr. Bakshi Tek Chand who passed away on the 28th August, 1962 at New Delhi at the age of 79.

Dr. Bakshi Tek Chand was a Member of the Constituent Assembly of India and of the Provisional Parliament during the years 1947 to 1952.

We deeply mourn the loss of this friend and I am sure the House will join me in conveying our condolences to the bereaved family.

The House may stand in silence for a short while to express its sorrow.

The Members then stood in silence for a short while.

12.01 hrs.

RE: OMISSION OF ITEM FROM ORDER PAPER

Dr. L. M. Singhvi (Jodhpur): Sir, I rise to a point of order and a point of clarification regarding the omission of Shri K. C. Reddy's motion on Public undertakings. An assurance was given....

Mr. Speaker: Order, order. When we come to some business, then he may raise it. First Calling Attention Shri Bagri.